GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.480 TO BE ANSWERED ON 20.07.2016

ADEQUATE STAFF IN ICCR

480. SHRI P.R. SUNDARAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has appointed adequate research officers, directors in Indian Council for Cultural Relations and its offices across the world;
- (b) if so, the details thereof and the vacancy position as on date;
- (c) whether the Government has taken up new research projects to highlight cultural relations between India and different countries all over the world and if so, the details thereof; and
- (d) the funds allocated, disbursed and utilized in the last three years, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (Dr) V. K. SINGH (RETD)]

(a) & (b) Indian Council for Cultural Relations (ICCR)'s structure does not include posts sanctioned for Research Officers, therefore, it does not appoint Research Officers at its Headquarters, Regional Offices and Indian Cultural Centres abroad. The Council, however, has established Chairs of Indian Studies (Indian Languages, history, Yoga etc.) in various foreign universities/institutes. It has a panel of Professors/ Teachers from which Professors/ Teachers are deputed to these Chairs. The Council has 35 Cultural Centres and one Sub-Centre to which Directors are appointed from ICCR Cadre, MEA Cadre and from other organizations/Institutions.

(c) Question does not pertain to ICCR. However, ICCR has not undertaken any research project yet in the field mentioned above in the question. (d) The Indian Council for Cultural Relations receives funds/grant from its Administrative Ministry, Ministry of External Affairs. Details of allocation, disbursal and utilization of grant for the last three years are as follows:

Year	Grant allocated (in crores of Rupees)	Grant disbursed (in crores of Rupees)	Grant utilized (in crores of Rupees)
2013-14	160.00	160.00	165.45
2014-15	167.20	157.62	160.29
2015-16	192.00	192.00	161.57*

*Subject to reconciliation of accounts and statutory audit.
